

No.GOB(I) 4(2)/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 5TH MAY, 2021.

NOTIFICATION

PART - A

In partial modification of this office notification of even number dated 16.04.2021, the following transfers and postings of officers of Judicial Department in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **May 24, 2021**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Channakeshava Reddy M.V.	Senior Civil Judge and JMFC., Honnavar, Uttara Kannada District. <i>[Under orders of transfer as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru (Vice Sri. B.Siddaraju – transferred)]</i>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. (Vacant Post)
2	Sri. Chinnannavar Rajesh Sadashiv	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Dharwad. <i>[Under orders of transfer as II Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District (Vacant Court)]</i> (ON REPATRIATION)	I Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District, (Vacant Court)

1	2	3	4
3	Smt. Padmashri Ashok Munnoli	Senior Civil Judge and JMFC., Badami, Bagalkot District. <i>[Under orders of transfer as Senior Civil Judge and JMFC., Jewargi, Kalaburagi District. (Vice Sri. Kumara G. – transferred)]</i>	I Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Shivanand Maruthi Jipare – transferred)
4	Sri. Umesh S. Atnure	Addl. Senior Civil Judge and JMFC., Mudhol, Bagalkot District. <i>[Under orders of transfer as Addl. Senior Civil Judge and JMFC., Hosapete, Ballari District (Vice Sri. Chandragouda Shivanagouda Shivanagoudra - transferred)]</i>	IX Addl. Judge, Court of Small Causes, Bengaluru. (Vice Smt. Sujatha S. - transferred vide this office notification dated 16.04.2021)
5	Sri. Girimallappa Ramappa Shettar	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kalaburagi. <i>[Under orders of transfer as XVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Manjunatha. K.P. - transferred)]</i> (ON REPATRIATION)	Senior Civil Judge and JMFC, Kalghatgi, Dharwad District. (Vice Smt. Dakshayini.G.K. – transferred vide this office notification dated 16.04.2021)
6	Sri. Santhosh S. Kunder	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha. Bengaluru. <i>[Under orders of transfer as I Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Shivanand Maruthi Jipare – transferred)]</i> (ON REPATRIATION)	II Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Nagesh Korga Moger – transferred)

1	2	3	4
7	Sri. Varadaraj B.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mandya. <i>[Under orders of transfer as II Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District. (Vice Sri. Jeevanrao Vasantrao Kulkarni – transferred)]</i> (ON REPATRIATION)	Senior Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vacant Court)
8	Smt. K. Uma	VI Addl. Judge, Court of Small Causes and ACMM, Bengaluru. <i>[Under orders of transfer as II Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Nagesh Korga Moger – transferred)</i>	III Addl. Senior Civil Judge and JMFC, Vijayapura. (Vice Sri. Bhola Pandit – transferred)

PART – B

The following transfers and postings of officers of Judicial Department in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **May 24, 2021**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Smt. Kumari Sujatha	III Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	II Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
2	Smt. Padmashree Ratnakar Patil	Addl. Senior Civil Judge and JMFC., Doddaballapura. (ON REQUEST)	III Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Smt. Kumari Sujatha – transferred)

PART - C

The transfers and postings of Sri. B.Siddaraju, Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru, as Addl. Senior Civil Judge and JMFC., Gadag (Vice Sri. Rajanna Sankannavar – transferred) and Sri. Srinath K., IV Addl. Senior Civil Judge and JMFC., Vijayapura, as III Addl. Senior Civil Judge and JMFC., Vijayapura (Vice Sri. Bholu Pandit – transferred), made under this office notification of even number dated 16.04.2021, are cancelled.

BY ORDER OF THE HIGH COURT

Sd/-

(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL I/c

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officer mentioned at Sl.No.1 **(Part-A)** of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post on the forenoon of **May 24, 2021**.
3. The Officers mentioned at Sl.No.2, 5, 6 and 7 **(Part-A)** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
4. The Officers mentioned at Sl.Nos.3, 4 and 8 **(Part-A)** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.

5. The Officers (**Part-B**) of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
6. Sri. B.Siddaraju, Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru.
7. Sri. Srinath K., IV Addl. Senior Civil Judge and JMFC., Vijayapura.
8. The courts concerned.
9. The Accountant General in Karnataka, Bengaluru.
10. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
11. All the Private Secretaries to the Hon'ble Judges.
12. The Registrar General/Registrar (Computers)/Registrar (Vigilance)/Registrar (Statistics and Review)/ Registrar (Recruitment)/Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
13. The Additional Registrar General, Dharwad and Kalaburagi Benches.
14. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
15. The Director, Karnataka Judicial Academy, Bengaluru.
16. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
17. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
18. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
19. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
20. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
21. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
22. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
23. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.

24. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
25. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
26. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
27. Spare copies

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